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Title: Need to provide a domestic airport in Ramanathapuram, Tamil Nadu.

SHRIMATI M.S.K. BHAVANI RAJENTHIRAN (RAMANATHAPURAM): Mr. Chairman, Sir, I speak on behalf of the DMK Party which is headed by our revered leader, Dr. Kalignar Karunanidhi, who is a senior citizen in the country. We also feel proud to record in this august House that he, as the Chief Minister, is a role model to many States in implementing the welfare schemes of the poor people.

Sir, there is a naval airport in my constituency in a place called 'Uchipalli'. [H26] From there, it takes about 45 minutes to reach Rameswaram. We all know that Rameswaram stands for national integration. Daily a huge number of people from all over the country as also from different parts of the world are visiting Rameswaram, and Rameswaram comes under my Constituency.

There is another famous place called Kilakaree from where so many multimillionaires are doing variety of business all over the world, particularly, in places like Dubai, Saudi Arabia, Hong Kong, Taiwan, Sri Lanka. They play a very important role in the economy of our country. People are doing cotton production business, sea-based product business also. I strongly feel that there is a need to have a domestic airport in my Constituency.

I would urge upon the UPA Government, which is known as pro-poor Government, people's Government headed by our reverent leader, Madam Sonia Gandhi, under the Prime Ministership of Dr. Manmohan Singh, to provide a domestic airport at my Constituency, which is the need of the hour. My Constituency plays a very important role in the economic development of our country. I expect that as early as possible, there would a domestic airport built in my Constituency.

MR. CHAIRMAN : Now, the House will take up Matters under Rule 377.

...(Interruptions)

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Sir, I am on a point of order...(Interruptions)

MR. CHAIRMAN: Yogi Adityanath.

...(Interruptions)

MR. CHAIRMAN: Now, I have already called for taking up Matters under Rule 377.

SHRI KINJARAPU YERRANNAIDU : I have to raise a very important issue...(Interruptions)

MR. CHAIRMAN: Mr. Yerrannaidu, as a special request, after Matters under Rule 377 are over, I would give you a chance.

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